

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5588
ANSWERED ON:30.04.2013
REQUEST OF GMDC
Kanubhai Patel Jayshreeben;Veljibhai Jat Poonamben

Will the Minister of COAL be pleased to state:

- (a) whether the request of the Gujarat Mineral Development Corporation (GMDC) for grant of prospecting licence in respect of Morgia-II coal block had been rejected by the Ministry of Environment and Forests;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the GMDC has requested the Ministry for allotment of an alternative coal block; and
- (d) if so, the details and status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): The Ministry of Environment and Forests (MoEF) has rejected the application for forest clearance of Morgia-II coal block for grant of Prospecting Licence and requested for allocation of alternative coal block. Gujarat Mineral Development Corporation (GMDC) has applied again through the Government of Chhattisgarh for reconsideration of the matter and for according Forest Clearance for the same to the MoEF.
- (c) & (d): There is no provision in the existing Rules under which allocation of alternate coal block could be considered.